

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (c). The Government is of the view that the public enterprises at present enjoy sufficient degree of autonomy required for them to function as commercial organisations commensurate with their accountability and the Government's own accountability to Parliament. However, in a fast changing situation, the adequacy or otherwise of the powers delegated is under constant review.

Microwave link between Veraval and Una in Gujarat

4785. SHRI MOHANBHAI PATEL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is a great demand to instal microwave link between Veraval and Una in Gujarat;

(b) if so, since long this proposal is pending before the Government; and

(c) the reaction of Government there-to and when it will be implemented ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) There is a request to instal microwave link between Veraval and Una in Gujarat.

(b) The proposal came up during April 1985.

(c) A proposal for a UHF link has been examined from technical and financial points of view. With the present constraint in the resources, it, has not been found feasible to be included in the 7th Plan.

Import of power generating machinery in public sector units in Gujarat

4786. SHRI MOHANBHAI PATEL :
SHRI AMARSINH RATHA-
WA :

Will the Minister of ENERGY be plea-

sed to state :

(a) whether Government are aware that Gujarat is one of the States which are facing problem of power;

(b) whether Gujarat Government or some public sector units in Gujarat have approached the Union Government for permitting them to import power generation machinery;

(c) if so, the details thereof;

(d) the names of other States which have requested the Government in this regard;

(e) the action taken by Government thereon; and

(f) what is the Government's policy to permit the State Government or individuals to import power generating machinery ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) Gujarat has been, by and large, meeting its energy requirement.

(b) to (f). The information is being collected and will be laid on the Table of the House.

Relief to sick Cement Units

4787. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government propose to grant relief to the sick cement units in the country;

(b) if so, the total number of sick units;

(c) the details of the assistance proposed to be given to them;

(d) whether all the sick units will be covered in 1986-87; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL

DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (e). Only those units which satisfy the criteria laid down for the purpose, are declared 'sick' units. Accordingly, 15 units have been declared as 'sick' for varying periods from 1985-86 to 1989-90 as indicated in the Statement

given below. Such units are required to supply only 40% of their actual production of cement as levy cement as against 60% of actual production to be supplied against levy quota by the existing units (namely units which were in production before 1.1.82).

Statement

Statement showing details of cement units declared as 'sick' for the purpose of relief in the form of levy quota

Name of the Plant	Period upto and for which sickness concessions recommended. (Respective financial years of Companies).
1. ACC, Dwarka	1987/88
2. ACC, Lakheri	1989/90
3. ACC, Sindri	1986/87
4. India Cements, Sankarnagar	1987/88
5. Jaipur Udyog	1986/87
6. Kalyanpur	1985/86
7. Sone Valley	1986
8. Tamil Nadu, Alangulam	1987/88
9. Tamil Nadu, Ariyalur	1987/88
10. UPSCC, Churk	1987/88
11. UPSCC, Dalla	1987/88
12. ACC, Khalari	31.12.1986
13. ACC, Sevalia	31.12.1986
14. CCI, Charkhi Dadri	31.12.1986
15. Visvesvaraya Iron & Steel Co. Ltd.	31.12.1986